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Exchange Web Law Dept



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Purchase of Vehicles.

Reference:-Letters No.6211/GS dated 30-05-2017 from the Registrar General, J&K High Court, Jammu.

GOVERNMENT ORDER NO: 2757 - LD (A) of 2017

D A T E : 12 - 07 - 2017

Sanction is accorded to the release of funds to the tune of ₹ 100.00 Lakh (Rupees One Crore) only in favour of the High Court of Jammu and Kashmir under detailed Head "046-Purchase of Vehicles" for purchase of three vehicles for newly appointed Hon'ble Judges subject to the following conditions:-

- i. purchase shall be made through State Motor Garages; and
- ii. purchase shall not involve creation of any post of driver.

This issues with the concurrence of the Finance Department conveyed vide U.O.No.FD-VII-10(55)2007-08 dated 22-06-2017.

By order of the Government of Jammu and Kashmir.

Sd/
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and P. A

No: LD(A) 2007/12-Misc

Dated: 12 -07-2017.

Copy to the:-

1. Commissioner / Secretary to Government, General Administration Department.
2. Registrar General, J&K High Court, Srinagar.
3. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Srinagar.
4. Director, State Motor Garages, J&K, Srinagar.

5. Director, Archives, Archaeology and Museums, J&K, Srinagar.
6. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister..
7. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
8. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
9. In charge Website, Department of Law Justice and Parliamentary Affairs.
10. Government Order file.
11. Concerned file.

Ashish Gupta
12.7.17

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA

Ashish Gupta
12.7.2017